

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2193**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/AGRAHAYANA 8, 1938 (SAKA)
PROTECTION FOR UNDERCOVER OPERATIONS**

2193. DR. K. GOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is working on strengthening anti-terror laws and providing legal protection for undercover operations to investigating agencies;**
- (b) whether it is true that due to the widespread use of social media by terrorists, new threats have been emerging in the country;**
- (c) whether the Government is considering to strengthen India's Computer Emergency Response Team and the Centre for Development of Advanced Computing; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) A proposal to enable the National Investigation Agency (NIA) to use special techniques for investigation of Scheduled offence is being put out for public consultation.**
- (b) Yes, Madam.**
- (c) & (d) In order to deal with cyber security emerging threats and to enhance cyber security, the Government has taken initiatives to strengthen the infrastructure and manpower of Indian Computer Emergency Response Team (CERT-In). The Government has also strengthened Centre for Development of Advanced Computing (C-DAC) by promoting R&D and conducting training in the areas of cyber security and cyber forensics.**